

**NOTIFICATION No. 1 / 2013**

**I**

Thiru A.Zakir Hussain, I Additional District Judge, Vellore, who has been appointed on transfer as Presiding Officer, III Additional Labour Court, Chennai in G.O.(Ms).No.1, Labour and Employment (D2) Department, dated 02.01.2013, is transferred and posted as Presiding Officer, III Additional Labour Court, Chennai vice Ms. K.Elaiyarani, transferred.

Ms. K.Elaiyarani, Presiding Officer, III Additional Labour Court, Chennai, who has been appointed on transfer as Presiding Officer, II Additional Labour Court, Chennai in G.O.(Ms).No.1, Labour and Employment (D2) Department, dated 02.01.2013, is transferred and posted as Presiding Officer, II Additional Labour Court, Chennai vice Thiru D.Jayachandran, transferred.

Thiru D.Jayachandran, Presiding Officer, II Additional Labour Court, Chennai, who has been appointed on transfer as Presiding Officer, I Additional Labour Court, Chennai in G.O.(Ms).No.1, Labour and Employment (D2) Department, dated 02.01.2013, is transferred and posted as Presiding Officer, I Additional Labour Court, Chennai in the existing vacancy.

Ms.S.Manvizhi, Additional District Judge, Namakkal, who has been appointed on transfer as Presiding Officer, Additional Labour Court, Vellore in G.O.(Ms).No.1, Labour and Employment (D2) Department, dated 02.01.2013, is transferred and posted as Presiding Officer, Additional Labour Court, Vellore in the existing vacancy.

**II**

Thiru K.H.Elavazhagan, III Additional Judge, City Civil Court, Chennai is transferred and posted as I Additional District Judge, Vellore vice Thiru A.Zakir Hussain, transferred.

HIGH COURT, MADRAS.  
DATED : 03.01.2013.  
GENERAL

Sd/- G.CHOCKALINGAM,  
REGISTRAR

To

1. The Officers concerned.
2. The Offices of the Officers concerned.
3. The Presiding Officer, Principal Labour Court / I Additional Labour Court, Chennai.
4. The Presiding Officer, Additional Labour Court, Vellore.
5. The Principal Judge, City Civil Court, Chennai.
6. The Principal District Judge, Vellore / Namakkal.
7. The Senior Accounts Officer (GAD-IV), Office of the Principal Accountant General (A & E), Chennai.18.
8. The Pay and Accounts Officer, High Court, Madras.
9. The Treasury Officer, Vellore/ Namakkal.

Copy to :-

1. The Chief Secretary to Government, Secretariat, Chennai-9.
2. The Secretary to Government, Home / Public / Labour and Employment / Revenue/ Law / Commercial Taxes Department, Secretariat, Chennai-9.
3. The Secretary to His Excellency The Governor, Raj Bhavan, Chennai-22.
4. The Secretary to the Hon'ble Chief Minister, Secretariat, Chennai-9.
5. The Registrar (Judicial), High Court, Madras.
6. The Registrar (Vigilance), High Court, Madras. (12 copies).
7. The Additional Registrar (Vigilance), High Court, Madras.
8. The Registrar (Administration), High Court, Madras.
9. The Registrar (Management), High Court, Madras.
10. The Registrar-cum-Private Secretary to the Hon'ble The Chief Justice, High Court, Madras.
11. The Registrar (Judicial), Madurai Bench of Madras High Court, Madurai.
12. The Registrar (Administration), Madurai Bench of Madras High Court, Madurai.
13. The Assistant Registrar, Admn.I / Admn.II / Per.Admn. / A.S. / Rules / Computer, High Court, Madras.
14. The Section Officer, 'C' / Computer / 'C1' / 'D' / 'F' / 'G' / Budget / 'B5' / Library / Stationery / Legal Cell, High Court, Madras.
15. The Technical Director, NIC, High Court, Madras.
16. The Secretary, Tamil Nadu Judicial Officers Association, Chennai.
17. The Record Keeper, A.D. Records, High Court, Madras.

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